

National Company Law Tribunal

Allahabad Bench

CP NO. 78/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: SKR Finance and Capital Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kalia	Adv	Petitioner	
2.	M. K BAGRI	O.L And	R.D. / and O.L.	

C.P. No. 78/ALD/2017

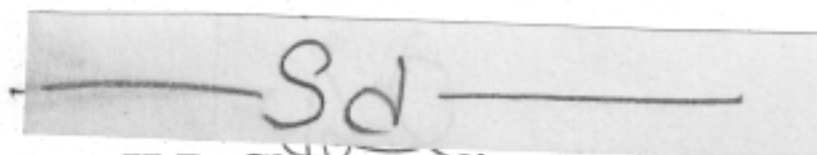
Advocate, Shri Saurabh Kalia for the petitioner. Shri M.K.Bagri, the O.L representing the Central Govt. Shri Kalia has pointed out that, he has already filed a reply to the representation affidavit of R.D. / and O.L's report.

The O.L receive a copy thereof, which is taken on record. The matter is now fixed for argument on 19/12/2017.

The matter be listed on 19th December, 2017.

Date: 28/11/2017

Typed by
Jyoti
(Stenographer)



**H.P. Chaturvedi,
Member(Judicial)**